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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.90/241/HDB/2017 (Since related matters are posted in CH-1)
NAME OF THE COMPANY	Sanghi Spinners India Pvt Ltd
NAME OF THE PETITIONER(S)	3A Capital Services Limited
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Pvt Ltd & 13 Other Respondents
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVILAL DEORA	PCS	cstapasvickora@gmail.com 9966299213	Tapan

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Chakravarty	Counsel for R. 14	9948914088	AS
P. Anil Mukherji Counsel for R-14	Adv	9885314274	

**ORDER**

Counsel for petitioner is absent. No representation for petitioner.

Counsel for respondent is present. Counsel for R.14 is present.

Time extended as last chance.

For hearing on the respondent side on his request list it on 28.09.2018.

  
Member(Judl)

Pavani